

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH  
SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**

**CAUSE LIST OF COURT NO. 1**

Date: 05<sup>th</sup> September, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Appeal No. 07/2016(CZ)	Laxmi Chouhan Vs. Union of India & 2 Ors.	Mr. Saurabh Sharma, Adv. Mr. Ritwick Dutta, Adv. Mr. Shires Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Siddharth Singh, Adv.	
2.	Original Application No. 34/2017(CZ) <b>(M.A.No.234/17)</b> <b>(M.A.No.236/17)</b> <b>(M.A.No.238/17)</b> <b>(M.A.No.240/17)</b> <b>(M.A.No.242/17)</b> <b>(M.A.No.368/17)</b>	Naveen Saraswat Vs State of Rajasthan & 5 Ors.		
3.	Original Application No. 56/2017(CZ)	Shailendra Singh Vs State of Rajasthan & 6 Ors.	Mr. S.D. Shukla, Adv. for the Applicant.	
4.	Original Application No. 79/2017(CZ)	Balveer Singh Parmar Vs District Mining Officer, Dholpur, (Raj.) & Anr.	Mr. Sandeep Mishra, Adv.	
5.	Original Application No. 139/2013(CZ)	Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. R.C. Chandel, Adv. Mr. Sachin K. Verma, Adv. for R- 2,5,16,24, 38,41 Ms. Parul Bhadoria Adv. for R-18,20 Mr. S.K. Dubey, Adv. & Mr. B.B. Dubey, Adv. R-39 Mr. Ajay Misrha, Adv. for R- 40,42,43,45 Mr. Suman Mandal, Adv. R-4 Mr. J.P. Guha, CMO,for R-47 Mr. Vivek Choudhary for Mr. Vijay Choudhary, Adv. Mr. Anshuman Singh Adv. Mr.OmShankarShrivastava,Adv	
6.	Original Application No. 33/2014(THC)	Maa Narmada Pradushan Niyatrak Evam Vikas Samiti & 2 Ors. Vs. State of M.P. & 5 Ors.	Mr. Abhishek Mishra, Adv. Mr. Sachin K Verma, Adv. Mr. Vivek Choudhary, Adv. Mr. S.K. Dubey, Adv. Mr. Anshuman Singh, Adv. Mr. Parul Bhadoria, Adv. Mr. R.K. Shrivastava, Adv. Mr.OmShankarShrivastava,Adv	

7.	Original Application No. 30/2014(THC)	Shailendra Singh Bisen & Anr. Vs. State of M.P. & 9 Ors.	Mr. Shailendra Singh Bisen, Applicant in Person Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria Adv.for Mr. Purushaindra Kaura Adv. Mr. Yagvendra Yadav, Adv. Mr. Vivek Choudhary, Adv.	
8.	Original Application No. 03/2015(CZ)	Paryavaran Avam Manav Sanrakshan Samitey (Narmada River, Jabalpur) Vs State of M.P. & 8 ors.	Mr. R.S.Verma, Adv. Mr. Anshuman Singh, Adv.	
9.	Original Application No. 78/2017(CZ) <b>(M.A.No.362/17)</b>	Raghuvir Saini Vs State of Rajasthan & 4 Ors.	Mr. Dharamveer Sharma, Adv.	
10.	Original Application No. 95/2016(CZ)	Shaurya Pratap Singh Parihar Vs. Union of India & 7 Ors.	Mr. Vijay Kumar Choudhary Mr. Yadvendra Yadav, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv. Mr. Siddharth Chouhan, Adv. Mr. Rohit Sharma, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Anand Tiwari, Adv.	
11.	Original Application No. 120/2016(CZ)	Navin Verma Vs. State of Rajasthan &Ors.	Mr. Navin Verma, Applicant in person Mr. Sandeep Singh, Adv.	
12.	Original Application No. 54/2015(CZ)	Babulal Jajoo (Water Bodies Rajasthan) Vs. State of Rajasthan & 3 Ors.	Dr. Mahendra Singh Kachhawa, Adv. Mr. Sandeep Singh, Adv. Mr.OmShankarShrivastava,Adv	
<b>FOR COMPLIANCE</b>				
13.	Original Application No. 72/2016(CZ)	Ajay Dubey (Wetland Authority) Vs. State of Raj. & 3 Ors.	Mr. Shrey Raj Saxena, Adv.	
14.	Original Application No. 92/2016(CZ)	Villagers of Village Sinodiya & 3 Ors. Vs. Union of India & Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Abhimanyu Sharma, Manager Legal for R-7 Mr. S.S.Bhagel, Adv.	
15.	Original Application No. 124/2016(CZ)	Tulsi Ram Meena Vs. State of Rajasthan & 4 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Sandeep Singh, Adv.	
16.	Original Application No. 127/2013(THC) <b>(M.A.No.343/17)</b>	Santosh Mittal Vs. State of Rajasthan & 7 Ors.	Capt. Karan Singh Bhati, Adv. Mr.SandeepSingh,Adv. (RSPCB) Mr. Sachin K.Verma,Adv Mr. Rohit Sharma, Adv.( HSPCB) Mr. Yogesh Bhatnagar, Adv. Mr. Vijendra Sharma, Adv. Mr. Prashant Stapak, Adv.	

17.	Original Application No. 128/2013(THC)	Rajesh Kumar Saini Vs. State of Rajasthan & 8 Ors.	Mr. Ajay Gupta, Adv. for R-9 Mr. Sandeep Singh, Adv. for RPCB Mr. Dharmendra Singh, Adv. Mr. Sachin K Verma, Adv.	
18.	Original Application No. 128/2015(THC)	Shri Surendra Nath Bhargava Vs. State of Rajasthan & Ors.	Mr. Mumal Rajy, Adv. Mr. Ajay Gupta, Adv. Mr. R.K.Gupta, Adv. Mr. Rohit Sharma, Adv. Mr. Yogesh Bhatnagar, Adv.	
19.	Original Application No. 06/2017(CZ)	Manoj Kushwah Vs State of M.P. & 3 Ors.	Mr. R.G. Mahajan, Adv. Mr. Ashutosh Mahajan, Adv. Mr. Shubhoda Jambhorkar, Adv. Mr. Deepesh Joshi, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Arpit Saxena, Adv. Mr. Sachin K. Verma, Adv. Mr. Ankit Saxena, Adv.	
<b>FOR DIRECTIONS</b>				
20.	Original Application No. 58/2016(CZ)	Apsara Complex House Owners Association Vs. Municipal Corporation & 5 Ors.	Mr. Rohit Sharma, Adv. Ms. Anjum Feroz, Adv. Mr. Vivek Choudhary for Ms. Parul Bhadoria, Adv.for Mr. Purushaindra Kaurav, Adv. Mr. Sachin K. Verma, Adv.	
21.	Appeal No. 19/2017(CZ)	Neeraj Dave Vs MP SEIAA & 5 Ors.	Mr. Ajay Gupta, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.	

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)